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No.K-11019/07/2020-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 16<sup>th</sup> July, 2020.

**NOTIFICATION**

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Smt. Justice Meenakshi Madan Rai, senior-most Judge of the Sikkim High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 15<sup>th</sup> July, 2020 to 06<sup>th</sup> August, 2020 (both days inclusive) during the absence of Shri Justice Arup Kumar Goswami, Chief Justice, Sikkim High Court, on leave.

*mp*  
*16/7/2020*

(Rajinder Kashyap)

Joint Secretary to the Government of India

Tele: 2338 3037

To

The Manager,  
Government of India Press,  
**Minto Road, New Delhi.**

No. 11019/07/2020-US.II

Dated 16 .07.2020

Copy to:-

- 1 Shri Justice Arup Kumar Goswami, Chief Justice, Sikkim High Court, Gangtok.
- 2 Smt. Justice Meenakshi Madan Rai, Judge, Sikkim High Court, Gangtok.
- 3 The Secretary to the Governor of Sikkim, Gangtok.
- 4 The Secretary to the Chief Minister of Sikkim, Gangtok.
- 5 The Secretary to the Chief Justice, Sikkim High Court, Gangtok.
- 6 The Chief Secretary, Government of Sikkim, Gangtok.
- 7 The Registrar General, Sikkim High Court, Gangtok.
- 8 The Accountant General, Sikkim, Gangtok.
- 9 The President`s Secretariat, (CA.II Section), New Delhi
- 10 PS to Principal Secretary to the Prime Minister, New Delhi.
- 11 Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 12 PS to ML&J/PPS to Secretary (J)/JS(RKK)/SO(Desk)
- 13 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
(S. Vijay Gopal)

Under Secretary to the Government of India  
Tele: 2338 2978